

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-42/1996(Pt.)/7112/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,

✓ Shri V. K. Chandak
District & Sessions Judge,
Jorhat.

Dated Guwahati the 7th December, 2018.

Sub: **Casual Leave along with head quarter leave permission**

Ref:- Your letter No. JJA/9309/2018, dtd. 03.12.2018.

Sir,

With reference to the above, I am directed to inform you that your prayer for 1(one) day Casual Leave on 04.12.2018 along with headquarter leave permission from the late afternoon of 03.12.2018 till the morning 06.12.2018, has been granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

Polan: